## In light of order dated 02.01.21, Daily report as regards online Certified copy of requisitions (as on 26.03.21):

| 1.Total no. of transactions                                   | :-        | 418 |
|---|-----------|-----|
| (Online requisition for certified copy of orders and judgem   | ient)     |     |
| 2.Total no. of compliance                                     | :-        | 415 |
| 3. Total no. of requests pending                              | <b>;-</b> | 03  |
| Reasons for non- compliance of the requests :-                |           |     |
| (i). files not received from the concerned section            | :-        | 01  |
| 1. LPA – 235/2020   |           |     |
| (iii). No. of Requisitions in which reason for non-compliance |           |     |
| has been mentioned below                                      | :-        | 02  |
|   |           |     |

- a. TR197011220092311 Cont (C) 645/2013- Fee of Rs. 10 wanting.
- TR902120321122303 Arb. Application 03/2016 Incomplete order ie. Compromise petition is not uploaded in the net which is a part of the order.